
ACIT Vs Tulip Infratech Pvt. Ltd

Income Tax Appeal No. 7191/DEL/2019

Court: Income Tax Appellate Tribunal (Delhi H Bench)

Date of Decision: Sept. 1, 2023

Acts Referred:

Income Tax Act, 1961 – Section 43B, 139(1), 143B, 194C

Hon'ble Judges: Shamim Yahya, (AM); Astha Chandra, J

Bench: Division Bench

Advocate: Shailesh Gupta, Amit Katoch

Final Decision: Dismissed

Judgement